

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.11(39)-HC/2023/1954

Dated, Agartala, the 11th January, 2023

NOTIFICATION

His Lordship, Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to re-constitute the Committee for consideration of matters relating to granting of **Selection Grade/ Super Time Scale** to the District Judges and also for granting **ACP to the Judicial Officers** of the State, as follows:

**Hon'ble the Chief Justice (Acting)
Hon'ble Mr. Justice A. Lodh**

**Chairman
Member**

Registrar (Vigilance)

Secretary

This is issued with immediate effect in supersession of the earlier Circular dated 07.08.2018 issued by the High Court.

By order,

Sd/-

**(V. Pandey)
Registrar General**

No.F.11(39)-HC/2023/1955-96

Dated, Agartala, the 11th January, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Registrar (Vigilance), High Court of Tripura, Agartala;
5. The District & Sessions Judge, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;

6. The Judge, Family Court, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
7. The Registrar (Judicial), High Court of Tripura, Agartala;
8. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
9. The Joint Registrar, High Court of Tripura, Agartala;
10. All the Deputy Registrars, High Court of Tripura, Agartala;
11. The Chief Librarian, High Court of Tripura, Agartala;
12. All the Assistant Registrars, High Court of Tripura, Agartala;
13. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
14. The Superintendent (Estt./Accounts/Vigilance), High Court of Tripura, Agartala;
15. Order File.

Registrar General